

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**12. C.P. (IB) -51(MB)/2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.06.2024**

**NAME OF THE PARTIES:- IDBI Trusteeship Services Limited**  
**V/s**  
**Advantage Raheja Hotels Private Limited**

**Section: U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel Ryan D'Souza appeared for the Financial Creditor and Counsel Srihari appeared for the Corporate Debtor through VC. List this matter on **16.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*HARSHADA*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**